

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> MAY, 2024, 10:30 A.M.**

**IA (IBC)/38/GB/2024  
In CP (IB)/13/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Indian Bank (Erstwhile Allahabad Bank) Vs Rita Mandal
Under Section	U/s 95 of IBC, 2016

For Petitioner (s) : Mr. Mukesh Sharma, Adv.  
For Respondent (s) :  
For RP : Ms. Sudha Sarma, in person.

**ORDER**

**CP (IB)/13/GB/2023**

List it along with connected IA (IBC)/38/GB/2024 on **07.06.2024**.

**IA (IBC)/38/GB/2024**

Ld. Resolution Professional Ms. Sudha Sarma present in person. Service affidavit is filed evidencing service of report on the Personal Guarantor/ Respondent. None appeared for respondent. List the matter on **07.06.2024**, along with other connected matters for filing reply affidavit, if any, by the respondent.

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**H.V. Subba Rao  
Member (Judicial)**